

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1176 /Confdl. /2017
II-1-10/2001

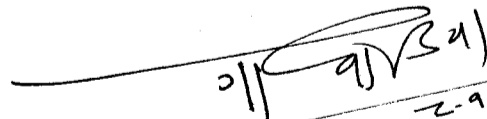
Bilaspur, dated 08th November, 2017

Order relating to nomination of Hon'ble Judges as Portfolio Judges of the Civil Districts is issued afresh by incorporating all the modifications made by Hon'ble the Chief Justice after issuance of the initial Registry order no. 836/Confdl./2016/II-1-10/2001 dated 29.11.2016.

TABLE

S.No.	Name of Hon'ble Judge	Civil District
1.	Hon'ble Shri Justice Pritinker Diwaker	Raipur
2.	Hon'ble Shri Justice Prashant Kumar Mishra	Bilaspur, Baloda-Bazar and Mungeli
3.	Hon'ble Shri Justice Manindra Mohan Shrivastava	Durg, Bemetara, Balod
4.	Hon'ble Shri Justice Goutam Bhaduri	Raigarh, Korba and Janjgir-Champa
5.	Hon'ble Shri Justice Sanjay K. Agrawal	Kabirdham (Kawardha), Rajnandgaon, Uttar Bastar (Kanker)
6.	Hon'ble Shri Justice P. Sam Koshy	Surguja (Ambikapur), Jashpur
7.	Hon'ble Shri Justice Sanjay Agrawal	Koriya (Baikunthpur), Surajpur
8.	Hon'ble Shri Justice R.C.S. Samant	Dhamtari, Mahasamund
9.	Hon'ble Shri Justice Sharad Kumar Gupta	Bastar (Jagdapur)
10.	Hon'ble Shri Justice Ram Prasanna Sharma	Dakshin Bastar (Dantewara)
11.	Hon'ble Shri Justice Arvind Singh Chandel	Kondagaon

BY ORDER OF HON'BLE THE CHIEF JUSTICE


2.9.2016
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

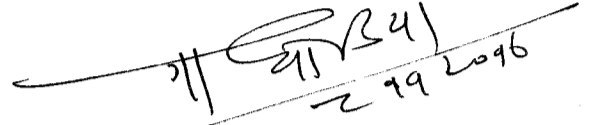
Contd...2/-

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (I. & E./ Vigilance/ P.P.S. to Hon'ble the Chief Justice), High Court of Chhattisgarh, Bilaspur for information.
15. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
16. District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
17. Principal Judge / Judge, Family Court, Bemetar / Bilaspur/ Durg/ Raipur/ Rajnandgaon/ Raigarh/ Korba/ Dhamtari/ Mahasamund/ Jashpur/ Manendragarh/ Kanker/ Bastar(Jagdalpur)/ Surguja (Ambikapur)/ Janjgir-Champa/ Kabirdham-Kawardha for information.
18. Special Judge under S.C. & S.T. (P.A.) Act, Bastar(Jagdalpur)/ Bilaspur/ Durg/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Jashpur/ Janjgir-Champa for information.
19. Judge, Commercial Court (District Level), Raipur for information.
20. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur for information.
21. Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
22. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

(3)

23. Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ R.G.), High Court of Chhattisgarh, Bilaspur for information.
24. Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Accounts & Pay Bill/ A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
28. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


29/2/96
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL